

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**C.A.No.78/KB/2018  
C.P-310/2016**

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> March 2018, 10.30 A.M**

Name of the Company		Akhil Projects Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAJESH SINGH  
ADVOCATE

APPLICANT

*[Handwritten Signature]*  
7/3/2018

**ORDER**

Ld. Counsel on behalf of the petitioner is present.

Heard. Admit. Reserved for order.

*[Green sticky note with 'Sd' written on it]*

(Jinan K.R.)  
Member (J)